

COURT – I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

OP No. 1 of 2011

Dated: 6th February, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of Tariff Revision
(Suo-motu action on the letter
received from Ministry of Power)

Amicus Curiae Counsel (s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s): Me. G. Umapathy for TNERC
Mr. C.K .Rai for Tripura &
Rajasthan Commissions

ORDER

The Amicus Curiae Counsel has submitted a note suggesting for suitable directions which are required to be given to the concerned State Commissions. Mr. Chandra Prakash, Deputy Chief Engineer representing Secretary of the Forum of Regulators is also present today.

Post the matter for orders on **15.02.2013 at 2.30 p.m.**

(V.J. Talwar)
Technical Member

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

rkt